NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

| PRESENT: SHRICH M | IOHD SHARIEF TARIQ, MEMBER-J | IUDICIAL |
|---------------------------|--|---|
| TRESERVI. SITIA CII. N. | | |
| APPLICATION NUMBER | : | |
| PETITION NUMBER | : TCP/271/ (IB)/2017 | |
| NAME OF THE PETITIONER(S) | : ULTRATECH CEMENT LTD | |
| NAME OF THE RESPONDENT(S) | : LAND MARK HOUSING PROJECTS CHENNAI PVT LTD | |
| UNDER SECTION | : 433 (e)(f) | |
| S.No. NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
| | REPRESENTATION BY WHOM | |
| , DOCHA B. CHAKTHI PRIYA | WUNCEL FOR OPERATIONAL | B. Chalthu Pring. |
| (por king e partridge) | CREDI TOR | B. Chakthu' Peigg. LEOR Kung a Parter de |
| L') (n. Ponmani | countly for Regiondent | g. Rou |
| (For Namon Lewolitu) | | |

ORDER

Counsels for both the parties are present. Last and final opportunity is given to the Corporate Debtor for settlement of the outstanding debt, failing which matter will be taken up for final hearing. Put up on 15.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk